

1	2	3
3.	Mangol Puri J Block	256
4.	Mangol Puri Between B and C Block	544
5.	Mangol Puri Near C Block	128
6.	Mangol Puri Near D Block	128
7.	Mangol Puri D and R Block	432
8.	Sultan Puri P Block	224
9.	Sultan Puri P Block	320
10.	Sultan Puri Near C-Block	432
11.	Sultan Puri Near Sultan Puri Village	304
12.	Raghubir Nagar. (near over Head Tank)	200
13.	Tilak Vihar	144
14.	Madipur	656
15.	Raghubir Nagar	283
16.	Bapa Nagar	16
17.	Sangam Park	608
18.	Jhilmil Colony	1800
19.	Katra Karim Phase-II	32

7456

Say 7500 Flats

**Seniority List for Allotment of Plots  
under Rohini**

1938. SHRIMATI D.K. BHANDARI :  
Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether seniority list for allotment of plots under Rohini Scheme has been prepared;

(b) if so, the details thereof; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
(SHRI DALBIR SINGH) : (a) to (c). No

seniority list for allotment of plots under Rohini Scheme has been prepared. Allotment is made strictly through draw of lots as and when developed plots are available.

**Allotment of Flats under HUDCO  
Pattern Scheme, 1979**

1939. SHRIMATI D.K. BHANDARI :  
Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether D.D.A. had invited applications in 1979 under New Pattern HUDCO Scheme from different categories of people;

(b) if so, the number of applications received in each category;

(c) the price of flats in each category fixed at that time;

(d) the present price of flats in each category as on 31st January, 1987 and reasons for increase in price of flats in each category;

(e) the total number of flats in each category and the areas selected on the basis of draw of lots and after preparation of seniority list; and

(f) what documents the registered persons have to submit before taking over possession of the flats in each category before and after preparation of new seniority list ?

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
(SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) and (c). The requisite information is as under :

	MIG	LIG	Janta
Details of applications	45,521	67,502	56249
Price of flat in each category fixed at the time of registration	Rs. 42,000	Rs. 18,000	Rs. 8000

It was indicated in the brochure that the plinth area of the flats and the estimated prices mentioned were illustrative and were subject to revision/modification depending upon the exigencies of layout, cost of construction etc.

(d) The price range of flat, for which demand letters have been issued recently is Rs. 87,200 to Rs. 1,75,600 for MIG, Rs. 47,200 to Rs. 1,18,200 for LIG and

Rs. 35,100 to Rs. 41,000 for Janta. The price hike is due to increase in the cost of labour and material and in some cases the plinth areas are more than what were envisaged at the time of release of brochure.

(e) The requisite information is given in the statement-I below.

(f) As per details given in the statement-II below.

#### Statement-I

*Statement of flats Category-wise and the areas selected on the basis of draw of lots after preparation of seniority list*

Name of the colony	MIG	LIG	Janta
1	2	3	4
Vikas Puri	339	—	—
Robini	247	—	371
Rajouri Garden	97	—	—
Shalimar Bagh	202	—	—
Paschim puri	—	879	1192
Jarak puri	—	250	—

1	2	3	4
Trilok puri	610	458	—
Jhil Mil	—	795	—
Janak Puri D-2A	—	140	—
Nand Nagari	—	1000	—
Paschimपुरी	—	366	—
Zafarabad	—	98	—
Mansarovar Garden	315	328	—
Shalimar Bagh	—	60	—
Pitam Pura	484	228	443
Shastri Park	—	—	232
Priya Darshan Vihar	—	—	48
Gazi Puri	—	—	163
Sarita Vihar	—	—	788
Badar pur	—	—	640
Dakshin Puri	—	—	136
Tigri	—	—	312
Khirki	—	—	343
Gazipur	—	—	761
Candelled/vacant flats under various colonies/Scheme	—	—	676
<b>Total</b>	<b>2294</b>	<b>4002</b>	<b>6105</b>

## Statement-II

To

Delhi Development Authority Housing  
Department1st fl, 'D' Block  
Vikas Sadan,  
N. Delhi.Sub : Allotment of flat No. \_\_\_\_\_ Bl. Pkt.  
\_\_\_\_\_ in \_\_\_\_\_ Res. Scheme under

MIG/NP.

From :

Asstt. Director (MIG) NP,  
Housing, DDA.

Dear Sir/Madam,

With reference to your letter dt. \_\_\_\_\_  
on the subject cited above, I am directed

to say that you have not furnished the following documents so far by are not in order. You are, therefore requested to furnished the same within a week from the date of issue of this letter to enable this office to proceed further in matter.

1. Affidavit on a non-judicial stamp paper worth Rs. 2 duly attested by magistrate/sub-judge/Notary public.
2. Affidavit for non-sale.
3. Undertaking.
4. F.D.R. Receipt.
5. Regn. Certificate.
6. Attested photocopy of ration card.
7. Photograph and Sign. duly attested by Magistrate/Gazetted officer/Class-I.
8. Interest on late payment.
9. Upto date instalments.
10. Income certificate for the Yr. 78-79 (excluding HRA).
11. Attested copy of assessment order for the 78-79.
12. Original copy of Challan No. and \_\_\_\_\_Dt.\_\_\_\_\_
13. Health Declaration.
14. 3 Possession letters duly attested by Magistrate/Notary Public/Gazetted officer/Class-I.
15. \_\_\_\_\_
16. \_\_\_\_\_
17. \_\_\_\_\_

Yours faithfully

Asstt. Director (MIGPN)

### Prices of Steel

1940. SHRI B. AYYAPPU REDDY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the attention of Government has been drawn to the study entitled 'The logic of administered prices' undertaken by the Policy Group, a society of professional economists commissioned by the Confederation of Engineering Industry (CEI);

(b) whether the domestic prices of Indian steel are well above the international level;

(c) if so, whether Indian steel mills are making huge profits in a protracted monopoly market; and

(d) if not, the reasons for the same ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : (a) Yes, Sir.

(b) Although the domestic prices of Indian steel are higher than the international prices, no realistic comparison can be made as the latter are often strategically depressed to support exports in a highly competitive international market.

(c) and (d). No, Sir. Apart from high cost of production mainly due to obsolete technology, poor quality of some raw materials, lack of sustained and adequate availability of power and continuous increase in the price of various inputs, such as coal, power, railway freight etc., the Indian steel prices include various levies and taxes which do not accrue to the producers.

### Stoppage of Credit Facilities to Co-operative Banks in Orissa by NABARD

1941. SHRI K. PRADHANI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that NABARD has stopped giving credit facilities to the Co-operative Banks in Orissa;